

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.207/TT/2012

Date: 25.10.2012

To

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission tariff of Elements of assets (6 nos. Bus Reactors-part-IV) under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Northern Region for tariff block 2009-14 period

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 25.11.2012:-

- (a) Supporting document by way of proof of proposed loan, i.e., "Proposed Bond 12-13" @9.30% for Asset-3;
- (b) Basis of allocation of IDC and IEDC with calculation.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.213/TT/2012

Date: 9.10.2012

To

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Transmission Assets under Eastern Region
Strengthening Scheme – III in Eastern Region

Sir,

In continuation of this Commission's letter dated 3.10.2012 seeking certain information by 1.11.2012, I am directed to seek the following further information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 9.11.2012:-

- (a) Supporting document for interest rate and repayment schedule for Bond XXXVI, and Bond XL;
- (b) A certificate from the management/ CA indicating expenditure up to anticipated date of commercial operation (i.e. 30.11.2012) and additional capital expenditure up to 31.3.2014;
- (c) Status of the other assets covered in the project scope of ERSS-III.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)